not yet been possible to allot this foreign exchange.

- (d) No. Tungabhadra High Level Channel
- ◆446. SHRI V. PRASAD RAO: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether the full scheme of Tungabhadra High Level Channel has been approved by Government; and
- (b) if so, what is the amount sanctioned for the Channel for the Second Five Year Plan period?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI):
(a) and (b). The joint project report of Tungabhadra High Level Canal submitted by the Governments of Andhra Pradesh and Mysore has been technically approved. However, in view of the limitations of funds and possibilities of achieving benefits earlier, the State Governments were advised to develop the project in two stages. The question of according sanction to the first stage giving approximately half of the total benefits is under consideration. There is a provision of Rs. 240 lakhs in the Second Five Year Plan as detailed below:

Andhra Pradesh _____ Rs. 225 lakhs Mysore _____ Rs. 15 lakhs

REPORT ON UPPER SILERU POWER PROJECT

- •447. SHRI V. PRASAD RAO: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether any report on the 'Upper Sileru Power Project' has been received by Government from, the Government of Andhra Pradesh: and
- (b) if so, what are the details of the report and what decision has been taken thereon?

THE DEPUTY MINISTER OP IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) The Project report on

the Upper Sileru Power Proaect Stage I has been received from the State Government.

(b) The broad features of the project are given in the Statement placed on the Table of the House. The Project Report has been examined and found technically acceptable. The final approval of the Planning Commission is expected shortly.

STATEMENT

Upper Sileru Hydro Electric Project Stage I envisages utilization of the tail waters of 1400 cusecs from Machkund Hydro-electric Scheme together with an additional regulated discharge of 400 cusecs at a head of 310 ft. to generate 1,20,000 KW of power with 2 units of 60,000 KW each. The civil works comprise a diversion weir about 35 ft. high across the Sileru river at Guntawada, 50 miles downstream of Machkund, with 20 ft. high crest gates. The regulated discharges from Machkund augmented by the flow from intermediate catchment would be diverted at this weir into a forebay from which 2 penstocks 18 ft. in diameter and 625 ft. long would lead to the power station. The above works have been estimated to cost a total of about Rs. 927.58 lakhs including associated transmission and distribution system costing about Rs. 319.58 lakhs.

CONSTRUCTION OF AN AERODROME AT SHILLONG

- *448. SHRI J. B. HAGJER: Will the Minister of Transport and Communications be pleased to state:
- (a) whether Government propose to construct an aerodrome near Shillong; and
- (b) if so, at what stage is the proposal

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN): (a) and (b). The C.P.W.D. have been instructed to carry out a survey with a view to construct an airstrip at

Shillong and to prepare detailed estimate of the cost involved.

RAILWAY LEVEL CROSSING AT KEJURBON

- *449. SHRI J. B. HAGJER: Will the Minister of RAILWAYS be pleased to state:.
- (a) when the work on the railway level crossing at Kejurbon on the Hill Section of the North East Frontier Railway was started;
 - (b) when it will be completed; and
 - (c) what its estimated cost is?

THE DEPUTY MINISTER OF RAIL-WAYS (SHRI S. V. RAMASWAMY; : (a) In October '58.

- (b) By about end of December '58.
- (c) Rs. 6,753 approximately.

AUTO-TELEX TELEPRINTERS

- •450. SHRIMATI YASHODA REDDY: Will Minister of TRANSPORT COMMUNICATIONS be pleased to state:
- (a) whether the auto-telex teleprinters are at present in use in any of the cities in India;
- (b) if so, whether there is any proposal Government's consideration to introduce this system in other cities also; and
- (c) if the reply to part (b) above be in the negative, what are the difficulties which Government are facing in the matter?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI S. K. PATIL): (a) Yes, at Bombay and Ahmedabad.

- (b) There is a proposal to introduce autotelex in New Delhi, Calcutta and Madras.
 - (c) Does not arise.

SERVICE CODE AND RECRUITMENT RULES IN RESPECT OF EMPLOYEES IN THE CIVIL AVIATION DEPARTMENT

to Questions

•451. SHRIMATI YASHODA REDDY: Will the Minister of TRANSPORT COMMUNICATIONS be pleased to state whether Service Code and Recruitment Rules in respect of the employees in the Civil Aviation Department have been promulgated?

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN): The Recruitment Rules for various gazetted and non-gazetted services of the Civil Aviation Department are in the final draft stage and it is expected to introduce these shortly after the process of consultation with the Union Public Service Commission has been completed.

DELAY IN THE DEPARTURE OF KALKA MAIL.

- *452. SHRIMATI AMMU SWAMINA-DHAN: Will the Minister of RAILWAYS be pleased to state whether it is a fact that the Kalka Mail started from Delhi Main station on the 3rd October, 1958 at about 5-30 A.M. instead of at 10-35 P.M. the previous night? If so,—
- what was the reason for this (a) delay;
- (b) whether the first class passengers who had reserved their berths were prevented from occupying their berths in the coach which was standing in the yard;
- (c) if so, whether they were made-to wait on the platform till 2 A.M. and only then allowed to occupy their berths; and
- (d) what action has been taken against those who caused (i) delay, and (ii) all this inconvenience?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): Yes.

(a) On 2nd October 1958, 1 Up Mail train arrived at Delhi 2 hours and 32 minutes late having suffered detention of 2 hours and 10 minutes between Ganjkhwaja Moghalsarat